

**HIGH COURT FOR THE STATE OF TELANGANA : HYDERABAD**

**MAIN CASE NO: WP.No.21200 OF 2024**

**PROCEEDING SHEET**

<b>SL. NO</b>	<b>DATE</b>	<b>ORDER</b>	<b>OFFICE NOTE</b>
	12.08.2024	<p><b><u>SP, J &amp; RRN,J</u></b></p> <p>Sri V.Raghunath, learned Senior Counsel representing Sri Mohammed Omer Farooq, learned counsel for the petitioner.</p> <p>Sri Harender Pershad, learned Senior Counsel, who is present in the Court, is directed to take notice on behalf of Telangana High Court and file counter within three weeks.</p> <p>List on 02.09.2024.</p> <p>In the meantime, liberty is reserved to the petitioner to file interim application and pray for urgent listing of the matter, in case, any need arises.</p> <p style="text-align: right;">_____ <b>SP,J</b></p> <p style="text-align: right;">_____ <b>RRN,J</b></p> <p>nvl</p>	Transferred to IO Folder before corrections.